

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1411/(MAH)/2017

CORAM:

Present:


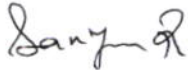
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: BPL Medical Technologies Pvt. Ltd.
V/s
Krishnai Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Rishiabh Shah	Counsel for Respondent	
6	Sanjay Dubey	Advocate for Petitioner	

ORDER

CP No.1411 /I&BC/NCLT/MB/MAH/2017

For the parties have stated that Settlement is likely to happen, at their request, list this matter on 12.12.2017 for reporting Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)